

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3943
ANSWERED ON:30.04.2012
BENEFITS TO ORPHANS
Rama Devi Smt. ;Yadav Shri M. Anjan Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the facilities being provided to the orphan children alongwith the details of schemes;
- (b) whether the benefits of these facilities and schemes are reaching them; and
- (c) the age of the orphan children upto which the benefits of these facilities and schemes are provided to them?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) to (c) The Ministry of Women and Child Development is implementing a Centrally sponsored Scheme of Integrated Child Protection Scheme (ICPS) under which financial assistance is provided to the State Governments/UT Administrations for setting up and maintenance of Children's Homes for providing facilities and services for long term care and rehabilitation of children in need of care and protection, including orphans. The Scheme also supports setting up of Specialized Adoption Agencies (SAAs) under the Juvenile Justice (Care and Protection of Children) Act, 2000 with a view to find suitable and loving families to adopt the orphan children. Besides, such children, who are not adopted, can be placed in foster-care in suitable families with financial support under ICPS. Children's Homes and SAAs cater to children between the age group of 6-18 years and 0-6 years respectively.